

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2863
ANSWERED ON:14.03.2011
IMPACT OF INDIA EU FTA ON DRUG INDUSTRY
Semmalai Shri S.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the proposed India- European Union (EU) Free Trade Agreement (FTA) includes Intellectual Property related issue that will affect the prospects of domestic drug industry;
- (b) if so, the details thereof;
- (c) whether Association of Drug Manufacturing Units have voiced their opposition to the proposed inclusion of IP related issues in FTA with EU; and
- (d) if so, the details thereof and the response of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) &(b) The negotiations on India-EU Broadbased Trade and Investment Agreement (BTIA) are ongoing and final positions have not emerged. Public health concerns and interests of domestic drug industry will guide our negotiating position.
- (c) Yes, Madam.
- (d) India's stand is based on comprehensive Inter-Ministerial consultations and inputs received from IP experts and stakeholders. India has clarified to the EU negotiations that it cannot accept provisions in the Agreement which are beyond TRIPS and domestic law.